CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.235/97

Wednesday this the 18th day of June, 1997.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. R.Ramasamy,
 Senior Dresser,
 Railway Hospital,
 Trivandrum Pettah,
 residing at Railway Quarters,
 No.18-G, Trivandrum Pettah.
- 2. R.Omanakuttan, S/o Ramasamy residing at Railway Quarters No.18-G, Trivandrum Pettah.

.... Applicants

(By Advocate Mr. K.M. Anthru)

Vs.

- The Secretary to the Ministry of Railways, Rail Bhavan NewDelhi.
- TheDivisional Railway Manager, Southern Railway, Trivandrum Division, Trivandrum.14.

.... Respondents

(By Advocate Ms. Mary Nirmala for T.M. Nellimootil)

The application having been heard on 18.6.97, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Applicants seek permission to withdraw this application and to take up the matter with the departmental authorities. Permission is granted and the application is closed as withdrawn. No costs.

Dated the 18th day of June, 1997.

P.V.VENKATAKRISHNAN ADMINISTRATIVE MEMBER A.V. HARIDASAN VICE CHAIRMAN